

**Bulletin Part- I**

**AUTUMN SESSION**

**(BULLETIN I)**

**MONDAY, THE 12<sup>TH</sup> SEPTEMBER, 2011.**

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 2:10 P.m. The day was allotted for transaction of Private Members Business.

**1. QUESTIONS**

Starred Questions No. 21 to No. 27 were taken up and disposed off.

**2. NO CONFIDENCE MOTION**

A No Confidence Motion was moved by Shri Conrad K. Sangma, Leader of Opposition. "This House expresses its want of confidence in the Council of Ministers headed by Dr. Mukul Sangma."

(The Motion was admitted with the leave of the House, and Hon'ble Speaker said that a day will be fixed for discussion of the Motion).

**3. CALL ATTENTION NOTICE**

Shri Paul Lyngdoh called the attention of the Minister in-charge, General Administration under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times" dt. 30.7.11 under the caption 'Aided' by Assam, village dumps Meghalaya".

**4. Shri Conrad K. Sangma, Leader of Opposition** moved the Motion for modification to the Meghalaya Right of Children to Free and Compulsory Education Rules, 2011:

"Appreciating the grave consequence posed by the Meghalaya Right of Children to Free and Compulsory Education Rules, 2011 framed by the Government of Meghalaya under section 38(4) of the Right of Children to Free and Compulsory Education Act, 2009 to (i) the Right to Education of Children as guaranteed by Article 21A of the Constitution of India and (ii) the rights, responsibilities and obligations of various school authorities, the State and Central Governments concerned with the RTE and other bodies concerned, This House hereby suspends the operation of the said Rules for the time being and commits the Rules to a Select Committee to be constituted by the Hon'ble Speaker for deeper study and report and further recommends that the said Rules shall come into effect only after the State Government has reconsidered the said Rules in the light of recommendations of the said Select Committee."

Prof R.C. Laloo, Minister in-charge Education said that the Rule cannot be referred to a Select Committee as per provision of the Rules and Procedure and Conduct of Business.

Shri Ronnie V. Lyngdoh, MLA, Shri P.A. Sangma, MLA and Shri Manas Chaudhuri, MLA intervened and made their submissions on the Rule. Shri P.A. Sangma, MLA suggested that a Resolution may be passed by the House for amendment of the Act by Parliament.

Shri Conrad K. Sangma, Leader of Opposition said the Rule should not be allowed to operate in the present form, and a House Committee should be formed for appropriate modifications in the Rule.

Dr. Mukul Sangma, Chief Minister assured that a Committee will be formed by Government to look into the grievances and take into consideration all suggestions for modifications. He also said the Government has the power to issue order to keep in abeyance the operation of this Rule.

Chief Minister assured to bring a Government Resolution.

Hon'ble Speaker said that the Meghalaya Right of Children to Free and Compulsory Education Rules, 2011 is suspended from operation till a Government Resolution is brought and the House takes a decision.

**5. MOTIONS**

Shri Ardent M. Basaiawmoit moved Motion 1 "This House do now discuss 'The need to have a compulsory Marriage Act in State'." Members who participated in the Motion were Shri E.C.B. Bamon, MLA, Dr. A. Pariong, MLA, and Shri Paul Lyngdoh, MLA.

Dr. Mukul Sangma, Chief Minister replied.

Shri E.C.B. Bamon moved Motion No. 2 "This House do now discuss the policy of the Government relating to compulsory retirement of the Lower Primary School Teachers and other matters relating to them." Shri Manas Chaudhuri, MLA also participated in the Motion.

Prof. R.C. Laloo, Minister in-charge Education replied.

**6. ADJOURNMENT:**

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Tuesday, the 13th September, 2011.

**H. Myllemngap**  
**Secretary,**  
**Meghalaya Legislative Assembly.**